

Registered A/D.

Post

*SLC*  
CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Application No. 938/86(T)

To  
Allahbhaksh  
Ex-Rakshaka, NO 213,  
South Central Railway  
Hubli Dharwad District  
-VS-

1) The Union of India by chief  
Secretary Officer, Railway  
Protection Force, Secunderabad

2) The ASST Security Officer  
Hubli, South Central Railway  
Hubli Taluk, Dharwad Dist  
3) The Security Officer  
South Central Railway  
Hubli Dharwad Dist

Respondents

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH  
IN APPLICATION NO. 938/86(T)

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Please find enclosed herewith the copy of the Order/Interim Order  
passed by this Tribunal in the above said Application on 30-9-86

*R. Thy*  
SECTION OFFICER  
(Judicial)

Encl: As above.

Copy To

1) Sri N.R. Naik  
NO 211 Sri Rama Road  
2nd Block Thyagarajanagar  
Bangalore 560028

Advocate for Applicant

2) Sri M. Sreerangaiah  
S.P. Building 10th cross.  
Cubbonpet Main Road.  
Bangalore 560002.

Advocate for Respondent

IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE

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ORDER SHEET

Application No

of 198

Applicant

Respondent

Court

Advocate for Applicant

Advocate for Respondent

A. No. 938 (1986)

Date	Office Notes	Orders of Tribunal
30-9-1986		<p>In view of the amendments made in September, 1985 to the Railway Protection Force (RPF) Act, 1957 the RPF satisfies the requirements of 'any other armed forces of the Union' within the meaning of the expression occurring in Section 2(a) of the Administrative Tribunals Act, 1985 (ATA) and as such the provision of ATA will not apply to the present case in the absence of a Notification issued by the Central Government under Section 14(2) of the ATA. As no such Notification has yet been issued let the Registrar of this bench take steps to transfer this application initially filed by as a Writ Petition, to the High Court of Karnataka.</p>



(L.H.A. Rego)

Member (A)

30-9-1986

Ch. Ramakrishna R  
Member (J)

30-9-1986

TRUE COPY

K. H. Rego  
SECTION OF THE  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE  
21/10/86